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**OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN**

**ORDER**

In suppression to earlier order of duty roster of this office dated 08.01.2021 conveyed vide endst. no. 44/EB, it is hereby ordered that from 11.01.2021, all the Judicial Officers of Tarn Taran Sessions Division shall deal with their Court work either virtually or physical by coming to their respective Courts. However, they shall be attending to their Court work by adhering to the guidelines issued by the Health department and the government from time to time regarding COVID-19 situation.

*Wansu*  
District & Sessions Judge,  
Tarn Taran

Endst. no. 52/EB Dated 9/1/21

- Copy forwarded for information and necessary action to:
1. The Ld. Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.
  2. All the Judicial Officers posted in Sessions Division Tarn Taran.
  3. The Senior Superintendent of Police, Tarn Taran.
  4. The Superintendents, Central Jail, Amritsar and Sub-Jail, Patti.
  5. The District Attorney, Tarn Taran.
  6. The Presidents, Bar associations, Tarn Taran, Patti and Khadur Sahib.
  7. The System Officer of this Office to upload the order on the official website.

*Wansu*  
District & Sessions Judge,  
Tarn Taran